

ITEM NO.6

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 2279/2025

PAPPU

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Only Crl.A. No. 2484/2025 is listed

WITH

Crl.A. No. 2484/2025 (II)

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 51201/2026

Date : 20-04-2026 This appeal was called on for hearing today.

For Appellant(s) : Ms. Taruna Ardhendumauli Prasad, AOR

Ms. Anjali Rawat, Adv.
Mr. Arghay Ajay Gautam, Adv.
Ms. Radhika Goel, Adv.
Ms. Divya Roy, AOR

For Respondent(s) : Mr. Namit Saxena, AOR
Mr. Ajay Kumar Prajapati, Adv.
Ms. Rachana Chakrawarti, Adv.

Ms. Anjali Rawat, Adv.
Mr. Arghay Ajay Gautam, Adv.
Ms. Radhika Goel, Adv.
Ms. Divya Roy, AOR

Ms. Taruna Ardhendumauli Prasad, AOR
Mr. Nitesh Ranjan, Adv.
Ms. Anusha Rathore, Adv.
Mr. Siddhanth Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 2484/2025

Respondent nos. 1 and 2 have been deleted from the array of

parties vide Hon'ble Judge-in-Chamber's order dated 13.03.2026.

Counter affidavit on behalf of respondent nos. 3 to 6 has already been filed.

As per office report, digitized copies of High Court and Trial Court records alongwith English translation have been received and duly been provided to learned Counsels for the parties.

Being a complete matter, process this for listing before the Hon'ble Court.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar

AP